

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2879
ANSWERED ON:12.12.2005
FOODGRAINS FOR EXPORT
Adsul Shri Anandrao Vithoba

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has imposed certain terms and conditions for the issue of foodgrains for export by Food Corporation of India;
- (b) if so, the details thereof and reasons therefor;
- (c) whether some exporters have failed to submit the required documents within the prescribed period;
- (d) if so, whether the Government has forfeited the bank guarantee furnished by such defaulting exporters; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

- (a) & (b): The Government has stopped fresh allocation of foodgrains from the Central Pool for commercial export purposes, with effect from 11.8.2003 and issue of foodgrains has been stopped for export purposes with effect from 1.10.2004.
- (c) & (d): When the scheme of sale of foodgrains for export purposes was in force, from November 2000 to September, 2004, some exporters failed to submit required documents as proof of export transactions, despite relaxation in the prescribed time period and bank guarantee furnished by them were forfeited in all such cases.
- (e): Does not arise.